

Labour Contract at Delhi/Bombay Airports

3065. SHRI RAM BHAGAT PASWAN:
Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether labour contract is given to some private agencies at Delhi and Bombay airports for carrying luggage;

(b) if so, the criteria followed in awarding the contract; and

(c) the names of companies who have

been awarded this contract during the last three years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). With the introduction of self-driven trolleys, the system of labour contracts for carrying luggage has been dispensed with at Delhi & Bombay Airports. However, free portage is being provided to old, handicapped, children and lady passengers at the two airports with effect from August, 1986. The names of agencies to whom this contract has been awarded during the last 3 years are given below:-

	<i>Name of the Agency</i>	<i>Period of Contract</i>
	<i>Delhi Airport</i>	
(1)	M/s Ex-Servicemen Airlink Transport Service	From August, 1986
	<i>Bombay Airport</i>	
(1)	M/s Exquisite Services	August, 86 to March, 87
(2)	M/s Sedan Ex-Organisation	April, 87 to October, 88
(3)	M/s D.M. Tawade and Co.	November, 88 to March, 89
(4)	M/s Ex-Servicemen Airlink Transport Service	From April, 89

The contracts were awarded by call of tenders except in the case of M/s Ex-servicemen Airlink Transport Service, who being an ex-servicemen organisation were awarded the work through negotiation.

[*Translation*]

Export of Chemicals and Petrochemicals

3066. SHRI RAM BHAGAT PASWAN:

Will the Minister of INDUSTRY be pleased to state:

(a) the value of export of chemicals and petrochemicals during the last three years, year-wise;

(b) whether any target has been fixed for increasing the export during the Eighth Plan; and

(c) if so, the details thereof?